

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT – 2

ITEM No.14 - IA/654(AHM)2024
in
CP(IB)/28(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Ltd
V/s
Gopalkrishan Subhashchandra Sharma

.....Applicant

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randhir Rajpurohit, Adv.
For the Respondent :

ORDER

IA/654(AHM)2024

Ld. Counsel for the applicant is directed to issue notice upon respondents & personal guarantor.

List for further consideration on 11.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)